

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 266 OF 2017

Dated: 13th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL India Ltd. ...Appellant(s)

Vs.

The Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Ms. Neelima Tripathi

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj

ORDER

The matter could not reach. As agreed by learned counsel for the parties, list the matter for hearing on **15.05.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

ts/ss